

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

Date: 09<sup>th</sup> October, 2014  
TIME: 10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE MR. P.S. RAO EXPERT MEMBER

| S.No              | Case No   | Parties   | Counsel for parties               | Remarks |
|-------------------|---|---|-----------------------------------|---------|
| <b>ON DEFAULT</b> |   |   |                                   |         |
| 1.                | Original Application<br>No. 87/2014<br>(WP 2359/2010)<br>(THC)  | Tulsi Advani<br>Vs.<br>State of Rajasthan & Ors.                    | Mr. Rajendra Kumar<br>Sharma Adv. |         |
| 2.                | Original Application<br>No. 88/2014<br>(WP 2356/2013)<br>(THC)  | Mehmord Ali<br>Vs.<br>State of Rajasthan & Ors.                     | Mr. Dharmendra Jain Adv.          |         |
| 3.                | Original Application<br>No. 90/2014<br>(WP 9022/2007)<br>(THC)  | Bhunda Khan<br>Vs.<br>State of Rajasthan & Ors.                     | Mr. H.P. Singh Adv.               |         |
| 4.                | Original Application<br>No. 95/2014<br>(WP 7442/2012)<br>(THC)  | Sunil Kumar Agrawal<br>Vs.<br>State of Rajasthan & Ors.             | Mr. Anurag Sharma Adv.            |         |
| 5.                | Original Application<br>No. 96/2014<br>(WP 1952/2012)<br>(THC)  | M/S Vimal Grit Udyog<br>Vs.<br>State of Rajasthan & Ors.            | Mr. S.K. Shukla Adv.              |         |
| 6.                | Original Application<br>No. 98/2014<br>(WP 1111/2012)<br>(THC)  | M/S Rao Yogendra Grit<br>Udhyog<br>Vs.<br>State of Rajasthan & Ors. | Mr. S.K. Shukla Adv.              |         |
| 7.                | Original Application<br>No. 99/2014<br>(WP 11122/2011)<br>(THC) | Raj Srinarain meena &<br>Ors.<br>Vs.<br>State of Rajasthan & Ors.   | Mr. Madu Meena Adv.               |         |